

HIGH COURT OF TRIPURA
AGARTALA

Dated, Agartala, the 10th April 2018.

NOTIFICATION

In the public interest, the Hon'ble High Court has been pleased to make the transfer and posting order in respect of the following member of Grade-II of Tripura Judicial Service, namely: -

No.F.13(1)(a)-HC/2018/5778 Smt. Aparajita Debbarma, District Secretary, District Legal Services Authority, Belonia, South Tripura Judicial District is transferred and posted at the same station as **Civil Judge (Sr.Div) & Asstt. Sessions Judge, South Tripura Judicial District, Belonia** against the existing vacancy.

In exercise of the powers conferred under sub-section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint Smt. Aparajita Debbarma as Assistant Sessions Judge, South Tripura Sessions Division with Headquarters at Belonia with effect from the date of her taking over charge as such.

Smt. Debbarma will also hold the Charge of the District Secretary, District Legal Services Authority, South Tripura District, Belonia until further order in addition to her own duty.

Sd/-
(S. G. Chattopadhyay)
Registrar General

No.F.13(1)(a)-HC/2018/5779-817

Dated, Agartala, the 10th April 2018

Copy to:-

01. The Accountant General, Tripura, Agartala.
02. The LR & Secretary, Law Department, Government of Tripura, Agartala.
03. The District & Sessions Judge, South Tripura Judicial District, Belonia/
North Tripura Judicial District, Dharmanagar/Gomati Judicial District,
Udaipur/West Tripura Judicial District, Agartala/Unakoti Judicial District,
Kailashahar.
04. The Director, Tripura Judicial Academy, High Court of Tripura, Agartala.
05. The Registrar (Vigilance), High Court of Tripura, Agartala.
06. The Registrar (Judicial), High Court of Tripura, Agartala.

07. The Member-Secretary, Tripura State Legal Services Authority, Agartala.
08. The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala.
09. The Judge, Family Court, Agartala, West Tripura Judicial District/Udaipur, Gomati Judicial District/Kailashahar, Unakoti Judicial District.
10. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
11. The Registrar (Admn.), High Court of Tripura, Agartala.
12. The Sr. Protocol Officer, High Court of Tripura, Agartala.
13. The Joint Registrar, High Court of Tripura, Agartala.
14. The Chief Judicial Magistrate, West Tripura Judicial District, Agartala/South Tripura Judicial District, Belonia/North Tripura Judicial District, Dharmanagar/Gomati Judicial District, Udaipur/Unakoti Judicial District, Kailashahar.
15. All Deputy Registrars, High Court of Tripura, Agartala.
16. **Smt. Aparajita Debbarma**, District Secretary, District Legal Services Authority, Belonia, South Tripura Judicial District. She is directed to join her new assignment immediately.
17. The Secretaries to Hon'ble Judges, High Court of Tripura, Agartala.
18. The Treasury Officer, Belonia, South Tripura Revenue District.
19. The Publisher, Tripura Gazette, Tripura Government Press, Agartala for publication of the above notification in the next issue of Tripura Gazette.
20. The Assistant Registrar (Admn), High Court of Tripura, Agartala.
21. The System Analyst, High Court of Tripura, Agartala for uploading the same in official Website of the High Court.
22. The Superintendent, Establishment Section, High Court of Tripura, Agartala.
23. Personal file of the Officer concerned.
24. ORDER FILE.


10.4.18
Registrar General